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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

CP 358/98 in
OA 1962/1997

New Delhi this the 15th day of December, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri N. Sahu, Member (A)

In the matter of

Shri Jagdish Kumar,
S/O Late Shri Kailash Chand,
46, Khatik Mohalla, Sedar Bazar,
Mathura (UP)

.. Petitioner

(By Advocate Shri D.N. Sharma)

Versus

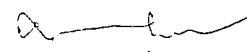
Lt. General A.N. Sinha,
Engineer-in-Chief, Army Headquarters,
Kashmir House, Rajaji Marg,
D.N.C. Post Office,
New Delhi-11

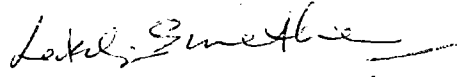
.. Respondent

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri D.N. Sharma, learned counsel seeks permission to
withdraw the Contempt Petition. Prayer allowed. Contempt
Dismissed as
Petition stands withdrawn.


(N. Sahu)
Member (A)


(Smt. Lakshmi Swaminathan)
Member (J)

'SRD'